

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 28th February, 2023

No.HC.XV.06/2022/42/RV. In continuation of the High Court Notification No. HC. XV.06/2022/231/RV., dated 30.11.2022, the Hon'ble High Court has been pleased to extend the suspension period in respect of Shri B.T. Lala Sakachep, Senior Civil Judge, Aizawl District, Mizoram (under suspension) for a further period of 3 (three) months w.e.f. 03.02.2023 and/or till conclusion of the disciplinary proceeding drawn against him, whichever is earlier.


By Order

Sd/- Romen Baruah
Registrar (Vigilance)

Memo No. HC.XV.06/2022/42A/RV., Dated: 28.02.2023

Copy for information to :-

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram, Pin.796001 with reference to High Court Memo. No. HC.XV.06/2022/231A/RV., Dated 30.11.2022.
2. The Accountant General, Mizoram, Aizawl, Pin.796001 with reference to High Court Memo. No. HC.XV.06/2022/231A/RV., Dated 30.11.2022.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram, Pin.796001.
4. The District and Sessions Judge, Aizawl Judicial District, Aizawl, Mizoram, Pin. 796001.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri B.T. Lala Sakachep, Senior Civil Judge, Aizawl District, Aizawl, Mizoram (under suspension), Pin.796001, with reference to High Court Memo. HC.XV.06/2022/231A/RV., Dated 30.11.2022.
7. The Controller of Printing and Stationery, Mizoram, Aizawl, Pin.796001, with a request to publish this Notification in the Mizoram Gazette.
8. The Treasury Officer, Aizawl, Mizoram, Pin. 796001 with reference to High Court Memo. HC.XV.06/2022/231A/RV., Dated 30.11.2022.
- ✓ 9. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice Gauhati High Court, Guwahati.
11. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)